

is now under consideration and it is expected to be announced by Joint Plant Committee shortly.

Development of Phoolpur Airport in Uttar Pradesh

513. SHRI HARISH RAWAT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to develop the Phoolpur Airport in Uttar Pradesh and to start air services from there; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Decision not to enforce Preventive Detention Act for dealing with black-marketeers and hoarders

514. SHRIMATI KRISHNA SAHI: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) is it a fact that some of the State Governments refused to comply with the direction of the Union Government to make law relating to Prevention of Black-marketing and Maintenance of supplies of essential commodities; and

(b) if so, the names of those State Governments which refused to comply with the directions of the Union Government?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No such directions were given by the Union Government to the State Governments.

(b) Question does not arise.

Allowing of Credit Facilities by Alloy Steel Plants Durgapur and Visvasvarya Iron and Steel Plant Bhadravati to Consumers in Private Sector

515. SHRI R. L. P. VERMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Alloy Steel Plants, Durgapur and Visvasvarya Iron and Steel Plant, Bhadravati in the Public Sector are allowing credit facilities to their customers in private sector;

(b) are the above Steel Plants being allowed to do so due to sales problems and if so, then why liberal imports of alloy steel is allowed;

(c) are the above facilities allowed in contravention of the nation wide credit squeeze by the Reserve Bank of India; and

(d) what are the names of the parties and the amount outstanding against them on the 1st January, 1980 who have been allowed credit of over one lakh of rupees?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Credit facilities are being allowed on commercial considerations on the merits of each case. While formulating the import policy, care is taken to ensure that while the indigenous production of alloy steels should not be adversely affected due to excessive imports, genuine industrial users should not suffer for want of a basic input like alloy steel.

(c) No, Sir. Sale of materials on credit by the alloy steel plants would not tantamount to contravention of the policy of the Reserve Bank.